# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

# LOK SABHA UNSTARRED QUESTION NO. 2659 TO BE ANSWERED ON 14.12.2021

#### **High Altitude Training Centres**

### 2659. ADV. DEAN KURIAKOSE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has the details of all high altitude training centres catering to sports in the country;

(b) if so, the details thereof State-wise and UT-wise;

(c) whether the Government has received any proposal to start such a training facility at Munnar in Kerala; and

(d) if so, the details thereof and the action taken by the Government in this regard?

#### ANSWER

# THE MINISTER FOR YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) & (b) Sports is a State Subject and the primary responsibility of development of sports, including setting up of training centres, rests with the State Governments and the National Sports Federations (NSFs) which are responsible for governance of individual sports disciplines. The Central Government, through the sports development schemes implemented by it and organizations functioning under its aegis namely Sports Authority of India (SAI), complements and supplements the efforts of the State Governments and NSFs in this regard.

SAI has established a residential High Altitude Training Centre (HATC) at Shillaroo, Himachal Pradesh with the facilities in the disciplines of Athletics, Hockey, Boxing, Fencing, Judo, Weightlifting and Wushu.

(c) & (d) A proposal was received for establishment of a High Altitude Training Centre in Munnar and the same was not realised, as SAI has recently undertaken the restructuring of its Sports Promotional Schemes and taking into account various factors including financial constraints, it has been decided to focus on the existing centres in priority sports disciplines.

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